

\*5 [*The Questioner was absent*]

**Infrastructure facilities in Gram Panchayats**

\*5. SHRI HARNATH SINGH YADAV: Will the Minister of PANCHAYATI RAJ be pleased to state:

(a) whether any scheme is being implemented by Government to ensure adequate infrastructure facilities to the Panchayats across the country and if so, the details thereof;

(b) whether Government had also proposed for computerization of all Panchayats and provision of online services; and

(c) if so, the details thereof and the financial allocation made by Government for this purpose during the last three years and the current year, State-wise?

THE MINISTER OF PANCHAYATI RAJ (SHRI NARENDRA SINGH TOMAR): (a) to (c) A statement is laid on the Table of the House.

***Statement***

(a) and (b) 'Panchayat' being a State subject, providing infrastructure facilities including computerization of the Panchayats is primarily the responsibility of the States. However, the following programmes are also being implemented for providing adequate infrastructure facilities by the Government of India:

- (i) Fourteenth Finance Commission (FFC) grants are provided to the Gram Panchayats (GPs) for infrastructure and basic services such as roads, drainage, footpaths, water supply, street lighting, sanitation, maintenance of community assets, cremation and burial grounds, etc.
- (ii) Ministry of Panchayati Raj (MoPR) under the restructured scheme of Rashtriya Gram Swaraj Abhiyan (RGSA) being implemented with effect from 2018-19, is providing financial support for certain infrastructural facilities for GPs such as Gram Panchayat Bhawans, computers and peripherals.
- (iii) Implementation of computerization of GPs is being done under various programmes such as RGSA, FFC, etc.
- (iv) Department of Telecommunications (DoT), Government of India, is implementing the BharatNet project to provide broadband connectivity to all GPs of the country. Phase-I of the project to connect one lakh GPs has been completed in December, 2017. Under Phase-II, the remaining around 1,50,000 GPs are being covered through an optimal mix of media such as Optic Fibre Cable, Radio and

Satellite, through States, Private Sector and Central Public Sector Undertakings.

- (v) Towards provision of online services in the rural areas and GPs, Common Service Centres (CSCs) have been setup through a 'Common Service Centre - Special Purpose Vehicle' (CSC-SPV), a society of Ministry of Electronics and Information Technology. The key objective of CSCs is to deliver various citizen centric services, such as Government to Citizen (G2C), Business to Citizen (B2C) services, financial inclusion services, educational services, skill development services etc.

(c) The State-wise financial allocation made by the Government under FFC grants and RGSA during the last three years and current year are at Annexure-I and Annexure-II respectively (*See below*). The funds disbursement details of BharatNet are at Annexure-III.

#### *Annexure-I*

##### *Allocation of Fourteenth Finance Commission grant to the States for Gram Panchayats in the years 2016-17 to 2019-20*

(₹ in crore)

Sl. No.	State	2016-17	2017-18	2018-19	2019-20
1.	Andhra Pradesh	1463.45	1686.85	1947.32	2622.13
2.	Arunachal Pradesh	138.66	159.82	184.49	248.44
3.	Assam	915.98	1055.80	1218.82	1641.19
4.	Bihar	3554.23	4096.80	4729.38	6368.25
5.	Chhattisgarh	886.82	1022.18	1180.02	1588.94
6.	Goa	22.62	26.07	30.10	40.53
7.	Gujarat	1460.18	1683.08	1942.96	2616.26
8.	Haryana	656.72	756.98	873.86	1176.68
9.	Himachal Pradesh	306.05	352.76	407.24	548.36
10.	Jammu and Kashmir	585.73	675.15	779.40	1049.49
11.	Jharkhand	1022.53	1178.63	1360.62	1832.12

Sl. No.	State	2016-17	2017-18	2018-19	2019-20
12.	Karnataka	1570.77	1810.55	2090.10	2814.39
13.	Kerala	679.40	783.12	904.03	1217.30
14.	Madhya Pradesh	2292.46	2642.40	3050.41	4107.48
15.	Maharashtra	2542.61	2930.76	3383.28	4555.70
16.	Manipur	34.84	40.16	46.36	62.43
17.	Odisha	1496.64	1725.11	1991.48	2681.59
18.	Punjab	691.84	797.45	920.58	1239.58
19.	Rajasthan	2305.52	2657.47	3067.80	4130.90
20.	Sikkim	25.11	28.95	33.41	44.99
21.	Tamil Nadu	1484.31	1710.90	1975.07	2659.50
22.	Telangana	908.99	1047.75	1209.53	1628.68
23.	Tripura	56.76	65.43	75.53	101.71
24.	Uttar Pradesh	6050.02	6973.57	8050.34	10840.04
25.	Uttarakhand	318.37	366.97	423.64	570.44
26.	West Bengal	2399.91	2766.26	3193.39	4300.01
TOTAL		33870.52	39040.97	45069.16	60687.13

*Annexure-II*

*State-wise Annual Action Plan approved in the years 2016-17 to 2019-20 under  
Rashtriya Gram Swaraj Abhiyan (RGSA)*

(₹ in crore)

Sl. No.	State	2016-17*	2017-18*	2018-19	2019-20
1.	Andhra Pradesh	91.61	90.74	128.54	154.72
2.	Andaman and Nicobar Island	0.42	13.6	1.5	1.5
3.	Arunachal Pradesh	2	7.33	40.72	46.58

Sl. No.	State	2016-17*	2017-18*	2018-19	2019-20
4.	Assam	55.29	36.02	77.27	65.59
5.	Bihar	0	0	108.02	126.3
6.	Chhattisgarh	42.62	38.82	25.87	32.62
7.	Dadra and Nagar Haveli	0	0	1.628	2.38
8.	Daman and Diu	0	0	1.21	0.89
9.	Goa	3.83	2.29	4.39	3.71
10.	Gujarat	66.76	34	27.92	55.09
11.	Haryana	30.39	49.09	55.55	69.64
12.	Himachal Pradesh	4.51	5.68	19.18	20.9
13.	Jammu and Kashmir	0	0	49.51	67.14
14.	Jharkhand	60.79	67.66	28.53	34.62
15.	Karnataka	58.81	45.37	66.08	52.31
16.	Kerala	23.53	26.5	51.78	50.68
17.	Lakshadweep	0	0	0	0
18.	Madhya Pradesh	86.21	91.25	215.29	227.65
19.	Maharashtra	45.66	63.63	102.54	142.89
20.	Manipur	10.02	6.53	20.6	10.09
21.	Meghalaya	0	0	9.86	15.02
22.	Mizoram	12.95	11.72	10.97	7.34
23.	Nagaland	0	0	8.76	8.87
24.	Odisha	40.03	42.77	50.68	28.55
25.	Puducherry	0	0	0	2.82
26.	Punjab	19.38	8.26	98.93	91.12
27.	Rajasthan	45.75	21.7	61.81	74.97
28.	Sikkim	4.83	5.35	11.29	9.32
29.	Tamil Nadu	55.48	53.7	96	158.65

Sl. No.	State	2016-17*	2017-18*	2018-19	2019-20
30.	Telangana	47.26	61.94	66.75	175.18
31.	Tripura	13.32	10.86	7.5	12.2
32.	Uttar Pradesh	118.59	125.84	249.24	416.92
33.	Uttarakhand	27.45	21.38	37.37	57.21
34.	West Bengal	45.2	55.57	91.59	94.18

\* Pending launch of RGSA, during 2016-17 and 2017-18, funds were released to States for Capacity Building and training of Panchayati Raj Institutions.

### *Annexure-III*

#### *Details of Funds disbursed under Bharat Net project as under:*

Sl. No.	Year	Fund disbursed (₹ in Crore)
1.	2016-17	5600.00
2.	2017-18	6000.00
3.	2018-19	4145.54
4.	2019-20 (BE)	6000.00

\* Bharatnet Project is implemented through a Special Purpose Vehicle - Bharat Broadband Network Limited (BBNL). Allocation of funds is made to BBNL.

MR. CHAIRMAN: Q.No.5, श्री हरनाथ सिंह यादव नहीं हैं और किसी ने supplementary नहीं भेजा है। Now, Q.No.6. Shrimati Jharna Das Baidya.

### **Decreasing area of land under cultivation**

\*6. SHRIMATI JHARNA DAS BAIDYA: Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

- (a) whether it is a fact that the area of land under cultivation is decreasing; and
- (b) if so, the rate of decrease during the last three years?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE (SHRI PARSHOTTAM RUPALA): (a) and (b) A statement is laid on the Table of the House.